

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 754 OF 2017 IN
APPEAL NO. 292 OF 2017**

Dated: 11th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s Hindalco Industries Limited

... Appellant(s)

Vs.

Uttar Pradesh Power Corporation Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Syed Shahid Husain Rizvi

Counsel for the Respondent(s) : Mr. Vishal Anand
Mr. Akshat Jain
Ms. Aparajita Upadhyay for R-2

Mr. C. K. Rai
Mr. Umesh Prasad
Mr. Mohit Rai for R-3

ORDER

We have heard learned counsel for the parties.

Order is reserved. The parties may file short submissions on or before 16.10.2017 after serving copy on the other side.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**